

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JUNE, 2024

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.06.2024

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2024</i>
CIVIL	16198	266	179	16285
CRIMINAL	0	0	0	0
TOTAL	16198	266	179	16285

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2024</i>
CIVIL	156396	2840	3906	155330
CRIMINAL	31808	1452	876	32384
TOTAL	188204	4292	4782	187714